**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 596/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

Name	of the Company	City Bank N.A-Vs-Cosm	ic Ferro Alloys Ltd	
Under Section		7 IBC		
No. Representa		nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

SHAUNAK MITRA, How PRASANTA NASKAR, How

CORPORATE DEBTOR

14-11-17

Manju Bhutoria, Adv Risnau Banerjee, Adv Varun Kedia, Adv Keemanderp Majumder, Adv

Appearing on behalf
of CitiBank (Applicant)
ORDER

K-11-17

Ld. Counsels for the financial creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor made a prayer that time may be given for filing reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 3 days with a copy in advance to the opposite party.

List on 24/11/2017 for admission.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)